

Annexure 5

Name of the corporate debtor: **Cox & Kings Limited** ; Date of commencement of Liquidation: **16th December 2021** ; List of Stakeholders as on: **17th August 2022**
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Identification No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien/ attachment removed? (Yes/No)						% share in total amount of claim admitted
1	AUT01	Income Tax Department	Central Government	7-Feb-22	1,15,10,51,299	99,11,89,641	Statutory Authority	-	NA	44.28%	-	-	15,98,61,658	-	
2	AUT02	GST Department - Maharashtra (Mumbai)	State Government	13-Jan-22	94,49,11,159	84,69,46,378	Statutory Authority	-	NA	37.84%	-	-	9,79,64,781	-	
3	AUT03	Customs EPCG Monitoring Cell	Central Government	19-Jan-22	81,62,545	81,62,545	Statutory Authority	-	NA	0.36%	-	-	-	-	
4	AUT04	GST Department - Karnataka	Central Government	28-Jan-22	5,28,06,217	5,28,06,217	Statutory Authority	-	NA	2.36%	-	-	-	-	
5	AUT06	GST Department - Rajasthan	State Government	2-Feb-22	99,66,045	99,66,045	Statutory Authority	-	NA	0.45%	-	-	-	-	
6	AUT07	GST Department - Telangana (Hyderabad)	State Government	19-Jan-22	10,99,41,883	7,21,94,600	Statutory Authority	-	NA	3.23%	-	-	3,77,47,283	-	
7	AUT08	GST Department - West Bengal	State Government	10-Mar-22	4,06,79,685	4,06,79,685	Statutory Authority	-	NA	1.82%	-	-	-	-	
8	AUT09	Employee's State Insurance Corporation of India- Hyderabad	State Government	4-Jan-22	65,120	65,120	Statutory Authority	-	NA	0.00%	-	-	-	-	
9	AUT14	GST Department - Chandgarh	State Government	29-Apr-22	72,79,519	45,28,799	Statutory Authority	-	NA	0.20%	-	-	27,50,720	-	
10	AUT17	GST Department - Goa	State Government	14-Jan-22	1,51,33,785	1,51,33,785	Statutory Authority	-	NA	0.68%	-	-	-	-	
11	AUT18	GST Department - Haryana	State Government	21-Jan-22	24,11,27,609	9,62,37,398	Statutory Authority	-	NA	4.30%	-	-	14,48,90,211	-	
12	AUT24	GST Department - Puducherry	State Government	04.03.2022	39,31,390	12,25,149	Statutory Authority	-	NA	0.05%	-	-	27,06,241	-	
13	AUT27	GST Department - Tamil Nadu	State Government	11-Jan-22	1,41,87,834	1,25,16,125	Statutory Authority	-	NA	0.56%	-	-	16,71,709	-	
14	AUT31	Employee's State Insurance Corporation of India- Mumbai	State Government	19-Jan-22	6,677	6,677	Statutory Authority	-	NA	0.00%	-	-	-	-	
15	AUT32	Employee's State Insurance Corporation of India -Goa	State Government	19-Jan-22	33,214	33,214	Statutory Authority	-	NA	0.00%	-	-	-	-	
16	AUT33	Employee's State Insurance Corporation of India-Pune	State Government	19-Jan-22	57,444	57,444	Statutory Authority	-	NA	0.00%	-	-	-	-	
17	AUT34	Employee's State Insurance Corporation of India-Kolhapur	State Government	19-Jan-22	92,998	92,998	Statutory Authority	-	NA	0.00%	-	-	-	-	
18	AUT35	Employee's State Insurance Corporation of India-Ernakulam	State Government	19-Jan-22	51,270	5,070	Statutory Authority	-	NA	0.00%	-	-	46,200	-	
19	AUT36	Employee's State Insurance Corporation of India -Chennai	State Government	19-Jan-22	87,270	87,270	Statutory Authority	-	NA	0.00%	-	-	-	-	
20	AUT37	Employee's State Insurance Corporation of India -Kolkata	State Government	19-Jan-22	4,32,325	81,667	Statutory Authority	-	NA	0.00%	-	-	3,50,658	-	
21	AUT38	Income Tax Department - TDS	Central Government	28-Jan-22	1,05,50,697	95,41,297	Statutory Authority	-	NA	0.43%	-	-	10,09,400	-	
22	AUT39	CGST & Central Excise - Mumbai	State Government	25-Feb-22	8,81,14,49,823	7,68,75,713	Statutory Authority	-	NA	3.43%	8,73,45,74,110	-	-	-	
23	AUT40	Employees Provident Fund Organisation	Central Government	29-Apr-22	41,926	41,926	Statutory Authority	-	NA	0.00%	-	-	-	-	
Total					11,42,20,47,734	2,23,84,74,763				100.00%	8,73,45,74,110		44,89,98,861	-	

Notes-

- The claims of the stakeholders have been admitted or rejected in part or wholly rejected after verification of the proof of claims submitted and accepted as per the applicable regulations.
- The proposed modifications in the existing List of Stakeholders are provisional, based on the additional information warranting such modifications, and are subject to the directions of the Adjudicating Authority as per applicable regulations.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of liquidation i.e., 16th December 2021.
- If the amount claimed is not precise due to contingency or any other reasons, the best estimate of the amount of claim has been made based on the available information.